



भारत सरकार/GOVERNMENT OF INDIA

कार्यालय प्रधान मुख्य आयकर आयुक्त, ओडिशा

OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA

आयकर भवन, राजस्व विहार/AAYAKAR BHAWAN, RAJASWA VIHAR,

भुवनेश्वर/BHUBANESWAR – 751 007

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Bhubaneswar, Dated, 02nd January, 2026

With a view to augment departmental representation in ITAT, the Young Professional Scheme envisions engagement of Young Graduates in Law & Accountancy who are rich in domain knowledge. Such resources would aid the departmental officers in preparation of the cases admitted for hearing in Tribunals. In addition, they will also take up research/study work encompassing critical areas of tax litigation for effective litigation management.

2. Income Tax Department is looking for engaging a pool of talented Young Professionals (YPs) as per the following details:-

1.	Name of the Position	Young Professional
2.	Number of Positions	01
3.	Age Limit	Candidates should not exceed 35 years of age as on the date of advertisement
4.	Period of Contract	Two years.
5.	Location	To be decided by the Pr. CCIT, Odisha
6.	Remuneration per month	Rs.60,000/- (Lump Sum)
7.	Education Qualification	<p><u>Essential qualification</u></p> <p>(i) Indian National holding Graduate/Post Graduate degree in Law from recognized Universities, Colleges and Institutions of National and International repute, and/or Chartered Account.</p> <p>(ii) Candidates should have obtained at least 50% marks in the 3 Year LLB or 5 Year integrated LLB degree program or Post Graduation degree program or a qualified Chartered Accountant.</p> <p><u>Preferred Qualification</u></p> <p>(i) Chartered Accountants who have completed their articleship in taxation and law graduates/post graduates who have been engaged in research work/projects in taxation shall be preferred.</p> <p>(ii) Candidate having skills in Information & Communication Technology (ICT) with good communication and interpersonal skills shall be preferred.</p>

8.	Job Description	The Young Professionals will be attached with the office of the CsIT(DR) or Sr. DR in the Income Tax Appellate Tribunal for studying the paper books of listed cases, analyzing the judgments relied upon by the assesses, finding out judgments in favour of the departments & identifying distinguishing facts wherever applicable and preparing the briefing notes and written submissions. They will also undertake research/study on specific points as briefed by CIT(DR)/Sr. DR. CIT(DR) (Mentor concerned) will provide a brief orientation of deliverables expected from the Young Professional at the time of joining.
9.	Selection Process	Selection process would involve two stages: (i) Screening and (ii) Interview

3. Mode of submission of Applications (Online/Offline): Offline.

4. Short listed candidates will be informed on their e-mail address/by speed post for personal interview. No TA or DA shall be paid for attending the interview. At the time of interview, the shortlisted candidates shall have to produce their bio data and certificates, in original for verification.

5. Last date of receipt of Application is **20.01.2026 by 5:00 PM**. Incomplete application and/or applications received after the due date shall be summarily rejected and no correspondence in this regard will be entertained.

Sd/-
(S.P. Mishra)

Asst. Commissioner of Income Tax (PR & W)
Bhubaneswar

Encl: Application Form